

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1729**  
TO BE ANSWERED ON 13.02.2023

**Plastic Waste Management**

1729. SHRI DUSHYANT SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of prescribed minimum quantum of recycling of plastic collected under Extended Producer Responsibility (EPR);
- (b) the details of estimated jobs and profits created through formalization and development of the plastic waste management sector post new EPR guidelines;
- (c) whether any specialized agency has been empowered/created to enforce compliance with the single-use plastic ban and EPR deadlines and if so, the details thereof;
- (d) the fines/compensations paid due to failure to meet EPR targets by producers, importers and brand owners since 1st December, 2021; and
- (e) the details regarding the sale and purchase of EPR certificates and the estimated size of the market of plastic waste management which were established through the same?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e): The Ministry of Environment, Forest and Climate Change notified the Guidelines on Extended Producer Responsibility (EPR) for plastic packaging vide Plastic Waste Management (Amendment) Rules, 2022, on 16th February 2022. The Guidelines stipulate mandatory targets on EPR, recycling of plastic packaging waste, reuse of rigid plastic packaging and use of recycled plastic content.

The year-wise target for minimum level of recycling of plastic waste across different categories of plastic packaging is given below:

Year	Target (% of Extended Producer Responsibility)
2024-25	30-50
2025-26	40-60
2026-27	50-70
2027-28 onwards	60-80

The enforceable obligation of minimum level of recycling of plastic packaging waste collected under extended producer responsibility guidelines will further strengthen circular economy of plastic packaging waste and allow for development of the waste management

sector through involvement of formal/informal sector. As per Plastic Waste Management Rules, 2016, as amended, Central Pollution Control Board and State Pollution Control Board/Pollution Control Committees, as required, enforce the provisions of the rules. Direction was issued on 6th October 2020 to all SPCBs/PCCs regarding registration of plastic brand owners/ producers and fulfilment of EPR as per provision of PWM Rules.

The centralized EPR portal for plastic packaging has a separate module for sale and purchase of surplus EPR certificates. The total number of registered producers, importers and brand owners on the centralized EPR portal for plastic packaging is 5000 with an EPR target of 22.37 Lakh TPA. The total number of registered plastic waste processors is 1602.

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